

**IN THE HIGH COURT OF BOMBAY AT GOA.  
(LD-VC-CW-249/2020)**

Spark Healthlink Pvt. Ltd.

...Petitioner.

Vs

State of Goa and ors.

...Respondents.

Shri S. N. Joshi, Advocate for the petitioner.

Shri H. D. Naik, Advocate for the respondent nos. 8 to 10.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:24<sup>th</sup> November, 2020.**

P.C.

The learned counsel for the respondent nos.8 to 10 seeks two weeks time to file his reply.

2. Post the matter on 8.12.2020.

**DAMA SESHADRI NAIDU, J.**

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